GOVERNMENT OF INDIA MINISTRY OF DEFENCE DEPARTMENT OF DEFENCE LOK SABHA

UNSTARRED QUESTION NO.995

TO BE ANSWERED ON THE 29TH APRIL, 2016

INVESTIGATION INTO PATHANKOT ATTACK

995. SHRI HARISH MEENA:

SHRI JYOTIRADITYA M. SCINDIA:

SHRI RAHUL SHEWALE:

SHRI KAMAL NATH:

SHRI NAGENDRA KUMAR PRADHAN:

SHRI ASADUDDIN OWAISI:

SHRI VINAYAK BHAURAO RAUT:

SHRI MULLAPPALLY RAMACHANDRAN:

KUMARI SUSHMITA DEV:

SHRI GAURAV GOGOI:

SHRI OM BIRLA:

SHRI ANTO ANTONY:

SHRI RAKESH SINGH:

SHRI ANANDRAO ADSUL:

Will the Minister of DEFENCE j{kk ea=h be pleased to state:

- (a) whether the Government has permitted Joint Investigation Team (JIT) from Pakistan to probe into the terror attack on the Air Force base, Pathankot;
- (b) if so, the details thereof and the outcome of the said investigation along with the reaction of the Government thereto;
- (c) whether the Government proposes to send National Investigation Agency team to Pakistan for further investigation purpose, if so, the details thereof; and
- (d) the time by which investigation is likely to be completed?

ANSWER

MINISTER OF DEFENCE

(SHRI MANOHAR PARRIKAR)

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(a) to (d): A Joint Investigation Team (JIT) from Pakistan visited India from 27.03.2016 to 01.04.2016. The objective of the visit was to share information on our investigation into the Pathankot Air Base Attack, obtain a brief from the JIT on Pakistan's investigations and to discuss follow up actions. The interaction with JIT was held in accordance with Terms of Reference mutually agreed on the basis of reciprocity and extant legal provisions. The Pakistan JIT was informed that a team of NIA officials would like to visit Pakistan to carry forward the investigation in the Pathankot airbase attack. It does not seem feasible to indicate any time line at this stage for completion of the investigation in this case.
